

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: NATIONAL JUDICIAL ACADEMY, BHOPAL - Nomination of two (02) Judicial Officers of the District Judiciary to participate in Academic Programme No.P-1353 **“Workshop on Medical Forensics”** scheduled to be held on 12.08.2023 and 13.08.2023 at National Judicial Academy, Bhopal - **Relief Arrangements - ORDERS - ISSUED.**

- READ:**
1. NJA/Dir/Ac.Prg./2023-24/1467, e-mail from the Director, National Judicial Academy, Bhopal, dated 01.07.2023.
 2. High Court's letter Roc.No.1204/SO/2023, dated 03.08.2023 from the Registrar (Vigilance) FAC Registrar General, High Court for the State of Telangana, Hyderabad.

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ORDER ROC.NO.3160/2023 - B.SPL., DATED: 07.08.2023

The High Court is pleased to pass the following order:

The following two (02) Judicial Officers of the District Judiciary, mentioned in Column No.2, vide High Court's letter 2nd read above, who are nominated to participate in the Academic Programme No.P-1353 on **“Workshop on Medical Forensics”** scheduled to be held on 12.08.2023 and 13.08.2023 at National Judicial Academy, Bhopal.

Sl. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SRI B.R.MADHUSUDHAN RAO, Prl. District & Sessions Judge, Medchal-Malkajgiri District	I Additional District and Sessions Judge - cum - Metropolitan Sessions Judge - cum - Addl. Family Court - cum - Special Sessions Judge for fast tracking the cases relating to Atrocities against Women, Medchal-Malkajgiri District at Malkajgiri
2.	SMT. S.V.P.SURYACHANDRA KALA, Judge, Family Court - cum - III Additional District and Sessions Judge, Mahabubnagar District	Special Judge for trial of Cases under SCs and STs (POA) Act, 1989-cum- II Additional District and Sessions Judge, Mahabubnagar

The officers mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the period of absence of the officers who are nominated to participate in the Academic Programme.

In case, the officers mentioned in Column No.3, are either on leave or not available for any other reason, the concerned Principal District and Sessions Judge/ Unit Head, shall make alternative in-charge arrangements and intimate the same to the High Court.

On return from the said Academic Programme, the officers mentioned in Column No.2, shall resume charge of their regular post(s) and also the post(s) for which they are holding full additional charge previously.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the academic programme at National Judicial Academy, Bhopal.
 2. **The nominated officers are entitled only for actual journey period.**

E. S. S.
7/18/23
REGISTRAR (VIGILANCE)

To

1. The Officers and In-charge Officers concerned.
2. The Registrar General, High Court for the State of Telangana, Hyderabad.
3. The Registrar (Administration), National Judicial Academy, Bhadbhada Road, Suraj Nagar P.O., Bhopal.
4. The Director, Telangana State Judicial Academy, Secunderabad.
5. The Principal District and Sessions Judge, Medchal-Malkajgiri District.
6. The Prl. District & Sessions Judge, Mahabubnagar.
7. The I Additional District and Sessions Judge – cum – Metropolitan Sessions Judge – cum – Addl. Family Court – cum – Special Sessions Judge for fast tracking the cases relating to atrocities against Women, Medchal-Malkajgiri District at Malkajgiri.
8. The Special Judge for trial of Cases under SCs and STs (POA) Act, 1989-cum- II Additional District and Sessions Judge, Mahabubnagar.
9. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.
10. The District Treasury Officer, Mahabubnagar District.

11. **THE SECTION OFFICERS :**

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

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